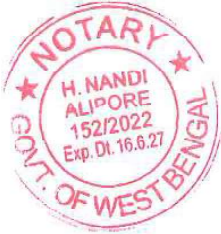


Annexure-3														
Name of the Corporate Debtor: Prime Movers Auto Associates Pvt. Ltd.; Date of Commencement of CIRP: 19.03.2026; List of Creditors as on: 07.04.2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	ICICI Bank Ltd	07/04/2026	236,527,575.70	236,527,575.70	Secured	236,527,575.70		No	49.829%	0	0	0		Amount of claim admitted as per the books of accounts of the Corporate Debtor and order passed by the Hon'ble NCLT*
2	Axis Bank Ltd	07/04/2026	91,262,196.45	76,885,988.00	Secured	76,885,988.00		No	16.198%	0	0	0	14,376,208.45	Amount of claim admitted as per the books of accounts of the Corporate Debtor*
3	TATA Capital Ltd	07/04/2026	188,044,160.50					No	0.000%	0	0	0	188,044,160.50	Awaiting clarification from the Financial Creditor
4	Bank of Baroda	07/04/2026	187,379,560.02	161,260,520.27	Secured	161,260,520.27		No	33.973%	0	0	0	26,119,039.75	Amount of claim admitted as per the books of accounts of the Corporate Debtor*
TOTAL			703,213,492.67	474,674,083.97		474,674,083.97	0.00		100.000%				228,539,408.70	

*Note: Amount of claim admitted is subject to revision/further verification on subsequent receipt of further information/ details/records



10 APR 2026

Anup
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 IP Registration No.- IEB/MPA-001/1P P00163/
 2017-2018/10322

ICICI Bank Limited

Details of Security are as follows:

Details of security are as below:

The particulars of securities held by the Financial Creditor/Applicant with respect to Facility provided by it to Corporate Debtor have been detailed below:

*First pari passu charge on entire current assets of the corporate debtor along with Bank of Baroda and Tata Capital Financia Services (lender outside the consortium)

Below mentioned properties are first pari passu charge with BOB:

- *Flat No. - 505, 5th Floor, at premises no. 23A/216A, Diamond Harbour Road New Alipore, Kolkata - 700053 of the corporate debtor.
- *Unit No -101 1st Floor, at Premises No. 40A, P-40, Princep Street, Kolkata-700072 in the name of Mr. Ajay Kothari
- *Unit No -102 1st Floor, at Premises No. 40A P-40, Princep Street, Kolkata-700072 in the name of Mr. Ajay Kothari
- *Premises No. 528 Block-3, CMD Cooperative Housing Society Ltd, 5th floor Flat No. 315-A, Ho Chi Minh Sarani Kolkata-700034 in the name of Sri Nand Lal Kothari, Smt. Santosh Devi Kothari.
- *Holding No. 528 Block-4, CMD Cooperative Housing Society Ltd, 2nd Floor, Flat No. 442-B, Ho Chi Minh Sarani Kolkata-700034 in the name of Mr. Ajay Kothari.
- *Unit No. T-7, 3rd Floor, Parameswari Building, Chatribari Road, Guwahati- 781001 in the name of Jagadamba Motors (India) Pvt. Ltd.
- *Unit No. S-14, 2nd Floor, Parameswar Building, Chatribari Road, Guwahati- 781001 in the name of Prime Movers Auto Agency Pvt. Ltd
- *Unit No. S-12, 2nd Floor, Parameswari Building, Chatribari Road, Guwahati 781001 in the name of Prime Movers Auto Agency Pvt. Ltd
- *Assignment of LIC Policies having surrender value of ₹ 0.9 million as on February 09, 2024 in the name of Ajay Kothari.
- *Fixed Deposit of ₹ 0.6 million as on February 10, 2026 in the name of Prime Movers Auto Agency Pvt. Ltd.
- *Fixed Deposit of ₹ 0.6 million as on February 10, 2026 in the name of Nand Lal Kothari.
- *Fixed Deposit of ₹ 0.4 million as on February 10, 2026 in the name of Santosh Devi Kothari.

Personal Guarantee executed by:

- *Mr. Ajay Kothari
- *Mr. Nand Lal Kothari
- *Ms. Santosh Devi Kothari

Corporate Guarantee executed by:

- *Jagdamba Motors India Private Limited
- *Prime Movers Auto Agency Private Limited
- *Jagdamba Udyog

Axis Bank Limited

Exclusive charge on current assets of the Corporate Debtor; Hypothecation of stock, receivables and, book debts; charge over movable assets

Entire outstanding is additionally secured by personal guarantees of Mr. Nandlal Kothari and Mr. Ajay Kothari



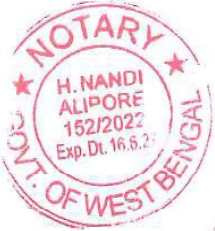
10 APR 2026

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Bank of Baroda

1. Equitable of commercial place being Unit No. 101, having covered area of 874 sq. ft. and super built up area of 1036 sq. ft. be the same a little more or less on the Northern road facing side of the First floor of the building being Premises No.40A. C I T Scheme No. VIE, also known as P-40, Princep Street Kolkata 700072.
2. Equitable mortgage of All that piece or parcel of office space being Unit No. 102, having covered area of 983sq. ft. and super built up area of 1165 sq. ft. be the same a little more or less situated on the Southern side on the First floor of the building being premises no 40A, CIT scheme no VJE also known as P 40 Princep Street, Kolkata-700072
3. Equitable mortgage of all that Flat/Unit No. 315A, on the 5t floor measuring about 1540 sq. ft. built up area corresponding to 2354.7 sq. ft. super built up area be the same a little more or less in Block No.03 and one car parking space being no.51 on the basement of Block - 03. at Premises No. 528. Ho Chi Min Sarani, Ward No. 128 within the limits of Kolkata Municipal Corporation, P.O. & P.S. Behala, Kolkata-700034.
4. Equitable mortgage of residential flat of all that Flat/Unit No. 442-B on the Second floor, measuring about 1339 sq. ft. built up area, corresponding to 2047.3 sq. ft. super built up area, be the same a little more or less, in Block No. 04, together with one car parking space being no. 81 on the basement of Block - 4. at Premises No. 528. Ho Chi Min Sarani, Ward No. 128 within the local limits of Kolkata Municipal Corporation, P.O. & P.S. Behala, Kolkata-700034.
5. Equitable mortgage of residential property situated at Flat No. 505, containing a total built up area of 2700 sq. ft. more or less (the total super built up area in respect whereof being 3600 sq. ft.) on the 5th floor and two covered car parking space being no.8 &9 and one open car parking space being no. 15 on the ground floor of the apartment, a Premises No.23A/216A Diamond Harbour Road(Now known as Ramtani Lahiri Sarani). Block -J New Alipore Ward No. 81 within Kolkata Municipal Corporation, P.O. & P.S. - new Alipore. Kolkata - 700053
6. Equitable mortgage of all that the piece and parcel of commercial space/unit measuring 379.50 sq. n. carpet area being premises No. S-12 on the Second Floor of the building known as "Parmeshwari" together with undivided proportionate share of land measuring 0.13 Arc of the land measuring about 4 katha 9 lechas covered by Dag No. 1065. 2052 (New) of K. P. Patta No. 704 1102 (New) of revenue village Sahar Guwahati Part- II under Mouza Gauhati under Guwahati Revenue Circle in the district of Kamrup (M) Assam.
7. Equitable mortgage of all that the piece and parcel of commercial space/unit measuring 379.50 sq. n carpet area being premises No. S-14 on the Second Floor of the building known as "Parmeshwari" together with undivided proportionate share of land measuring 0.13 Arc of the land measuring about 4 katha 9 lechas covered by Dag No. 1065. 2052 (New) of K. P. Patta No. 7041102 (New) of revenue village Sahar Guwahati Part- II under Mouza Gauhati under Guwahati Revenue Circle in the district of Kamrup (M) Assam.
8. Equitable mortgage of all that piece and parcel of commercial space/unit measuring 378 sq. ft. carpet area being premises No. T-7 on the Third Floor of the building known as "Parmeshwari" together with undivided proportionate share of land measuring 0.13 of Arc of the land measuring about 4 katha 9 lechas covered by Dag No. 1065. 2052 (New) of K. P. Patta No. 704 1102 (New) of revenue village Sahar Guwahati Part- II under Mouza Gauhati under Guwahati Revenue Circle in the district of Kamrup(M) Assam.



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